

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST ZONAL BENCH AT AHMEDABAD**

REGIONAL BENCH – COURT NO. 01

Customs Appeal No. 10122 of 2019

[Arising Out Of OIO-MUN-CUSTM-000-COM-18-18-19 Dated- 22/10/2018 passed by the Commissioner of CUSTOMS-MUNDRA)

Varun Goayal

Director Of Imperial Fibres Pvt Ltd
S-96 Vardhman Central Mall Nehru Vihar
New Delhi

.....Appellant

VERSUS

C.C.-Mundra

Office of the Principal Commissionerate of Customs,
Port User Buld. Custom House Mundra, Mundra
Kutch, Gujarat-370421

.....Respondent

APPEARANCE:

None appeared for the Appellant

Shri. Girish Nair, Assistant Commissioner (AR) for the Respondent

**CORAM: HON'BLE MR. SOMESH ARORA, MEMBER (JUDICIAL)
HON'BLE MR. SATENDRA VIKRAM SINGH, MEMBER (TECHNICAL)**

DATE OF HEARING: 02.06.2025
DATE OF DECISION: 02.06.2025

The appeal is disposed of. For order, see order of date in Customs Appeal No. 10121 of 2019.

**(SOMESH ARORA)
MEMBER (JUDICIAL)**

**(SATENDRA VIKRAM SINGH)
MEMBER (TECHNICAL)**

Prachi